

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

3. CP 3185/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURASAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2021**

NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd.
V/s
RoC, Mumbai

Section: 252 (1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Advocate Mr. Vipin Shrimali appeared for the appellant company.

Due to paucity of time, list the matter on **09.02.2021**.

Sd/-
RAVIKUMAR DURASAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 15th day of January, 2021
Sushil